

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.5077
TO BE ANSWERED ON 24.07.2019**

LETTER TO RUSSIAN GOVERNMENT ABOUT NETAJI

5077. SHRI M. BADRUDDIN AJMAL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Indian Government has written any letter to the Russian Government on the whereabouts/information on Netaji Subhash Chandra Bose between 2014 till date;**
- (b) if so, the details of the questions asked by the Indian Government and the reply given by Russian Government in this regard;**
- (c) whether the Indian Government came to know the fact that Russian President Mr. Putin has given an order in June that all records related to Soviet prisoners also known as Gulag Camps in Siberia should be destroyed; and**
- (d) if so, the details of measures/action taken by the Indian Government to protect the records of Indian prisoners who were in those camps at that time?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[SHRI V. MURALEEDHARAN]**

(a) & (b) Government of India has approached the Government of the Russian Federation a number of times since 2014 seeking information on Netaji Subhash Chandra Bose, including whether Netaji was in Russia anytime before or after August 1945, whether Netaji escaped to Russia in August 1945 or thereafter as reported by some researchers and requesting that documents/material relating to Netaji, which may be in the custody of the Russian side, may be handed over to the Indian side.

In its response, the Russian Government has conveyed that they were unable to find any documents in the Russian archives pertaining to Netaji and even after additional investigations made based on request from the Indian side, they could not find any documents giving more information on the subject.

(c) No.

(d) Does not arise.
